NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

11. C.P. (IB)/184(MB)2024

CORAM:
SHRI ANIL RAJ CHELLAN **SHRI KULDIP KUMAR KAREER**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2024

NAME OF THE PARTIES:- **Milan Luthria**
V/s
Reliance Entertainment Studios Private Limited

Section: U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

CP(IB) 184(MB)2024

Present:- Counsel, Shyam Kapadia a/w Danesh Mehta and Shivani Deshmukh appeared for the Operational Creditor

Counsel, Rohit Gupta a/w Bijal vora appeared for the Corporate Debtor.

It has been pointed out that reply in the present Company Petitioner has been filed which is taken on record. Counsel appearing for the Corporate Debtor seeks time to argue the matter as the matter is likely to be settled between the parties. At the request of the Counsel for the Corporate Debtor, list this matter for hearing on **19.08.2024.**

Sd/- **Sd/-**
ANIL RAJ CHELLAN **KULDIP KUMAR KAREER**
Member (Technical) **Member (Judicial)**
ANKIT